

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**TA (AT) (Competition) No. 05 of 2017**  
**(Old Appeal No. 17 of 2017)**

**IN THE MATTER OF:**

**Prem Prakash**

**....Appellant**

**Vs.**

**The Principal Secretary,  
Madhya Pradesh PWD & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Prem Prakash**

**For Respondents: Mr. Sanjib K. Mohanty, Sr. Advocate with Mr.  
Amit Acharya, Advocate for R-2.**

**Mr. V.K. Shukla and Mr. Veerendra, Advocate for  
R-1.**

**Mr. Ashwani Malhotra, Advocate for R-3.**

**O R D E R**

**03.02.2020:** Due to paucity of time this matter could not be taken up  
for consideration today.

Post this appeal 'for hearing' on **17<sup>th</sup> March, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[Shreesha Merla]  
Member (Technical)

*sa/nn*